

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 215/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Oriental Agencies-Vs-EMT Megatherm Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

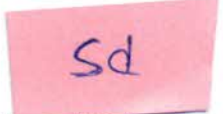
- | | | | |
|----|--|---|-----------------------------------|
| 1. | Samya Sengupta
R.P. | Resolution
Professional | [Signature]
4/9/18 |
| 2. | Saurav Jain
Adv. | on behalf of
R.P. | [Signature]
4/9/18 |
| 1. | Pranay Agarwal, Adv | OC | [Signature] |
| 2. | ANIMESH MUKHOPADHYAY
IRP | | [Signature] |
| 3. | Arushi Sengupta (Adv) | IRP | [Signature] |
| 4. | ASIS for Chabherjee
mgn- legal & taxation | Megatherm Electronics
Pvt Ltd
Holding Company
of EMT Megatherm Pvt Ltd | [Signature] |

ORDER

Ld. Counsel for the Operational Creditor, for the Corporate Debtor and for IRP is present.

It is submitted that the 12(A) application has been filed. However, it is not numbered and verified by the registry. Registry is directed to number it if it is defect free.

List it for further consideration on 07/09/2018.


(Jinan K.R.)
Member (J)